

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1751
ANSWERED ON:10.12.2004
NON-BANKING FINANCE COMPANIES QUESTION
Reddy Shri Karunakara G.

Will the Minister of FINANCE be pleased to state:

- (a) the number of Non Banking Finance Companies (NBFCs) operating in the country;
- (b) the names of the NBFCs under operation in the State of Karnataka;
- (c) the areas of operation of these NBFCs in that State;
- (d) the activities undertaken by these NBFCs in this State;
- (e) the loan assistance provided by these Non Banking companies to individuals/Government organizations and NGO's in that State under various schemes during the last three years;
- (f) the amount of loan disbursed by these companies in other States; and (g) the separate break-up thereof, State-wise and year-wise ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a):- Reserve Bank of India (RBI) have reported that they have granted certificate of registration to 13303 Non-Banking Finance Companies (NBFCs) as on date to carry on the business of non-banking financial institutions. Of these, only 525 companies are authorized to accept/hold public deposits.
- (b):- There are 22 `A` category (deposit taking) companies and 152 `B` (non deposit taking) companies which are holding Certificate of Registration from the State of Karnataka.
- (c):- While all the companies are operating in the State of Karnataka, some of them have branches outside the State.
- (d):- The activities undertaken by these companies are leasing, hire purchase, loan and investment. Further, the companies registered as category `A` NBFCs undertake deposit taking activities also.
- (e), (f) & (g) :- The existing database of RBI does not encompass break up of the loans disbursed in the State/other States.